

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 12.12.2025**

COURT ROOM NO. 3

BEFORE SMT. BEENA PILLAI, (JM)

SHRI ARUN KHODPIA, (AM)

S R	E.H.& CONSO	ITA NO.	NAME OF THE ASSESSEE	D.O.H	BEN CH
1	207/M/2025	5296/M/2025	BNP PARIBAS INDIA SOLUTIONS PVT LTD (TRANSFER TO -I BENCH)	04.02.2026	K
2	208/M/2025	6788/M/2025	THE INDIAN HUME PIPE CO. LTD (CONSOLIDATION)	23.12.2025	C
		6909/M/2025	THE INDIAN HUME PIPE CO. LTD	30.12.2025	C
		6910/M/2025	THE INDIAN HUME PIPE CO. LTD	30.12.2025	C
3	209/M/2025	8300/M/2025	PLAY GAME 24X7 PRIVATE LIMITED (CONSOLIDATION)	NOT YET FIXED	C
		7074/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	05.01.2026	C
4	210/M/2025	8302/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	NOT YET FIXED	C
		7076/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	05.01.2026	C
5	211/M/2025	8301/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	NOT YET FIXED	C
		7075/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	05.01.2026	C
		7077/M/2025	PLAY GAME 24X7 PRIVATE LIMITED	05.01.2026	C
6	212/M/2025	5086/M/2025	PRIYANKA NISHAD PAWAR (CONSOLIDATION)	17.12.2025	SMC
		7494/M/2025	PRIYANKA NISHAD PAWAR	NOT YET FIXED	SMC
7	213/M/2025	8460/M/2025	PRITI PRAVIN.KAPADIA (D.O.F. 09.12.2025) (EARLY HEARING)	NOT YET FIXED	SMC
8	214/M/2025	7587/M/2025	SHRI ASHOK NAVINCHAND SHAI (WITHDRAWAL APPEAL)	27.01.2026	A
9	215/M/2025	7874/M/2025	SUKANIYA PROPERTIES PVT LTD (CONSOLIDATION)	18.02.2026	G
		6443/M/2025	SUKANIYA PROPERTIES PVT LTD	27.01.2026	G
10	216/M/2025	3689/M/2025	MONDELEZ INDIA FOOD PVT LTD (TRANSFER TO BENCH)	03.02.2026	C


ASSISTANT REGISTRAR